

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.3589/2017

New Delhi, this the 26th day of August, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.A.K. Bishnoi, Member (Administrative)

1. Resham W/o Narender Rathee
V.P.O. Murthal, Distt.
Sonepat
Haryana-131027
Aged 30 years. -Applicant

(By Advocate: Mr. D.S. Mahendru)

Versus

1. Government of NCT of Delhi through
Principal Secretary Home,
5th Floor, IGI Indoor
Stadium Complex
Delhi.

2. The Secretary
Delhi Subordinate Services Selection Board.
FC-18, Institutional Area
Karkardooma
Delhi-110092. - Respondents

(By Advocate: Mr. Amit Anand, Ms.Sangita Rai)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Learned counsel for the applicant submits that he wants to withdraw this OA. Permitted. Hence, the OA is disposed of. No order as to the costs.

(A.K.Bishnoi)
Member(A)

(S.N. Terdal)
Member (J)

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